

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 201/252/HDB/2017
NAME OF THE COMPANY	Mandothiya Perals & Jewels Private Limited
NAME OF THE PETITIONER(S)	Mandothiya Perals & Jewels Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DILIP RONDLA	PCS	csdiliprondla@gmail.com 9000600056	DRJ

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Dilip Rondla, Learned PCS for the Applicant Company.

Post the case on 09.02.2018.



Member (T)



Member (J)

Binnu